

to be supplied during 1992 from Central Pool in the State?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) The approved outlay of Kerala for Annual Plan 1991-92 for power sector is Rs. 154.80 crores.

(b) The drawal of energy by Kerala from Central power stations in the Southern region in 1990-91 was 1361.7 MU.

(c) The drawal of energy by Kerala from Central power stations in the Southern region in 1991-92 (upto February, 1992) is 1737.7 MU.

Tungstons Reserves in Maharashtra

3153. SHRI TEJSINGHRAO BHONSLE: Will the Minister of MINES be pleased to state:

(a) whether rich reserves of tungstons is available in district Nagpur, Maharashtra; and

(b) if so, the steps proposed to be taken by the Government for setting up a factory there for carrying out the purification process of tungstons?

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) At Khobna, Nagpur district, Maharashtra, Mineral Exploration Corporation Ltd. (MECL) have estimated a reserve of 3.04 million tonnes of tungsten ore with 0.313% WO₃ for the main lense and a reserve of possible category of 0.32 million tonnes with 0.218% WO₃ for the Southern lense.

Geological Survey of India (GSI) have estimated a reserve of 2.234 million tonnes

of tungsten ore with 0.043 to 0.062% WO₃ in Agargaon area, Nagpur district, Maharashtra. Detailed exploration of the area by MECL have been planned.

(b) Exploitation of the deposits can be considered after their techno-economic feasibility is established.

Arrears of Share cost of Sardar Sarovar Project

3154. SHRI SOMJIBHAI DAMOR:
DR. K.D. JESWANI:
SHRI SANKERSINH
VAGHELA:
SHRI DILEEP BHAI SHANG-
HANI:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Gujarat has approached the Union Government in regard to the payment of arrears of share of expenditure of Sardar Sarovar Project by the Madhya Pradesh, Maharashtra and Rajasthan; and

(b) if so, the steps proposed by the Union Government in this regard?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). Yes, Sir. The issue regarding the payment of share cost of Sardar Sarovar Project to the Government of Gujarat by the Party States has been discussed in the Sardar Sarovar Construction Advisory Committee meetings from time to time and States have been apprised of the need for immediate settlement of disputed claims and early payment of outstanding dues to the Government of Gujarat, in terms of Narmada Water Dispute Tribunal Award.